


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/428/IB/2018
PETITION NUMBER : CP/665/(IB)/2017
NAME OF THE PETITIONER(S) : MOORGATE INDUSTRIES DMCC
NAME OF THE RESPONDENT(S) : SBQ STEELS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	Ashish Rana	Counsel for Operational Creditors	
	Allwin Godwin	Counsel for Resolution Professionals	